

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NOS. 230 OF 2014, 231 OF 2014, 155 OF 2015, 156 OF 2015,
APPEAL NO. 265 OF 2013 & IA NO. 357 OF 2013,
IA NO. 110 OF 2014 & IA NO. 159 OF 2015,
APPEAL NO. 266 OF 2013 & IA NO. 358 OF 2013 & IA NO. 160 OF 2015,
APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015,
APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015

Dated: 21st August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

APPEAL NO. 230 OF 2014

In the matter of:

BSES Rajdhani Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Suraj Singh
Mr. Manoj Kr. Sharma for R.1

APPEAL NO. 231 OF 2014

In the matter of :

BSES Yamuna Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Suraj Singh
Mr. Manoj Kr. Sharma for R.1

APPEAL NO. 155 OF 2015

In the matter of :

BSES Rajdhani Power Ltd.Appellant(s)
Delhi Electricity Regulatory CommissionRespondent(s)
Vs.

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
 Mr. Hasan Murtaza
 Ms. Malavika Prasad

Counsel for the Respondent (s) : Mr. Divanshu Rai for
 Mr. Nikhil Nayyar for DERC

APPEAL NO. 156 OF 2015

In the matter of :

BSES Yamuna Power Ltd.Appellant(s)
Delhi Electricity Regulatory CommissionRespondent(s)
Vs.

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
 Mr. Hasan Murtaza
 Ms. Malavika Prasad

Counsel for the Respondent (s) : Mr. Divanshu Rai for
 Mr. Nikhil Nayyar for DERC

**APPEAL NO. 265 OF 2013 & IA NO. 357 OF 2013,
 IA NO. 110 OF 2014 & IA NO. 159 OF 2015**

In the matter of :

BSES Yamuna Power Ltd.Appellant(s)
Delhi Electricity Regulatory CommissionRespondent(s)
Vs.

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
 Mr. Hasan Murtaza
 Ms. Malavika Prasad

Counsel for the Respondent (s) : Mr. Pradeep Misra
 Mr. Suraj Singh
 Mr. Manoj Kr. Sharma for R.1

**APPEAL NO. 266 OF 2013 & IA NO. 358 OF 2013 &
IA NO. 160 OF 2015**

In the matter of :

BSES Rajdhani Power Ltd.Appellant(s)
Delhi Electricity Regulatory CommissionRespondent(s)
Vs.

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
 Mr. Hasan Murtaza
 Ms. Malavika Prasad

Counsel for the Respondent (s) : Mr. Pradeep Misra
 Mr. Suraj Singh
 Mr. Manoj Kr. Sharma for R.1

APPEAL NO. 235 OF 2014 & IA NOs. 161 & 316 OF 2015

In the matter of :

BSES Rajdhani Power Ltd.Appellant(s)
Delhi Electricity Regulatory CommissionRespondent(s)
Vs.

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
 Mr. Hasan Murtaza
 Ms. Malavika Prasad

Counsel for the Respondent (s) : Mr. Pradeep Misra
 Mr. Suraj Singh
 Mr. Manoj Kr. Sharma for R.1

APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015

In the matter of :

BSES Yamuna Power Ltd.Appellant(s)
Delhi Electricity Regulatory CommissionRespondent(s)
Vs.

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
 Mr. Hasan Murtaza

Counsel for the Respondent (s) : Mr. Pradeep Misra
Manoj Kr. Sharma for R.1
Mr. A.K. Datta (Rep.)

ORDER

We have heard learned counsel for the parties for some time.

List these matters for further hearing on **22nd August, 2017 at 2.30 p.m.**

**(I. J. Kapoor)
Technical Member**

Pr/vg

**(Justice Ranjana P. Desai)
Chairperson**